

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**NCLT - Guwahati**

Panel of Insolvency Professionals recommended for appointment as IRP and Liquidator for Corporate Debtors in the state of Arunachal Pradesh, Assam, Manipur, Mizoram, Meghalaya, Nagaland, Sikkim and Tripura for the period from 01/01/2019 to 30/06/2019

Sr.No	Name of IP	IP Registration No	E-mail ID	State
1	Mr. Om Prakash Rathi	IBBI/PA-002/IP-N00366/2017-2018/11034	cs.guwahati@gmail.com	Assam
2	Mr. Pankaj Jain	IBBI/PA-002/IP-N00714/2018-2019/12167	cspankaj.ipghy@gmail.com	Assam
3	Mr. Sandeep Khaitan	IBBI/PA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	Assam
4	Mr. Purshotam Gaggar	IBBI/PA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	Assam